ORIGINAL IN HINDI

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 2159
TO BE ANSWERED ON 6TH DECEMBER, 2019

PENSIONARY DOCUMENTS OF RETIRED PERSONNEL OF FCI

†2159. SHRI RAM NATH THAKUR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that the pensionary documents of personnel who retired under compulsory retirement scheme are not available in the Kolkata office of Food Corporation of India (FCI);

(b) if so, the details thereof; and

(c) the details of action taken against the negligent officers who are responsible for this?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)

(a): No Sir.

(b)&(c): In view of above, question does not arise.

*****